

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4526
ANSWERED ON:17.12.2009
SKIDDING OF AIRCRAFT ON RUNWAYS
Deora Shri Milind Murlu

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there have been cases of aircraft skidded off the runway when the runway was wet at the Mumbai airport during the last two months;
- (b) if so, the details thereof;
- (c) whether the guidelines of the Mumbai International Airport Ltd.(MIAL), the airport developer, regarding operating on a wet and short runway were not followed;
- (d) if so, the reasons therefor;
- (e) whether any action has been taken against the airlines/pilots for violating the guidelines; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) and (b):- Yes, Madam. An incident of M/s. Kingfisher Airlines ATR - 72 aircraft VT - KAC skidding off wet runway at Mumbai airport was reported on 10.11.2009, which is being investigated as per the provision contained in the Aircraft Rules, 1937.
- (c):- All the scheduled operators were informed on 09.11.2009 about the precautions to be observed while using Runway 27A under wet condition, followed by issuance of circular dated 10.11.2009.
- (d),(e) and (f):- The incident is under investigation and follow up action will be taken based on the recommendations made in the investigation report. Meanwhile, the privileges of licences held by operating crew have been suspended pending investigation under Aircraft Rules.